203

किसानों की इस लूट के खिलाफ सरकार को हिम्मत के साथ काम करना चाहिए, खास तौर से जो सरकारों मिलें हैं। सहकारी मिलें हैं, उन को जिम्मेदारी है, सरकार की जिम्मेदारी है कि कम से कम वहां वह इस बात में पहल करे।

REFERENCE TO THE REPORTED LOSS OF LIFE AND, PROPERTY DUE TO FLOODS JVT UDUPI

SHRI B. IBRAHIM (Karnataka): I wish to draw the attention of the House to the floods at Udupi in Karnataka. In the recent flash floods at Udupi, the loss on all accounts has been put at Rs. 1.24 crores. 18 persons have lost their lives and 347 houses have collapsed completely and another 367 houses have been partially damaged. About 64 heads of cattle were washed away, Two trawlers and 20 country boats were completely damaged. The Municipal **P.W.D.** and National Highway roads too sustained heavy damages in certain areas. Further, 5417 persons comprising 1018 families were affected.

The flash flood were mainly due to cloud burst in an area of 5 kilometres. On that fateful day, the rainfall recorded was 429 mm.

Since the State Government has already submitted a report to the Central Government, I request the Central Government, through you Sir, to send a study team immediately to assess the loss and further I request the Central Government to extend the financial aid forthwith in order to rehabilitate the flood victims at Udupi.

Thank you Sir.

V.: WHENCE TO THE REPORTED DE-CLARATION OF ISRAEL'S CONSUL-AT BOMBAY AS PERSONA NON GRATA

DR. fSHRIMATI) NAJMA HEPTU-LLA (Maharashtra): Sir. T would like to congratulate the Government of India for taking a commendable step by declaring the Israeli Consul persona turn grata and asking him to guit our country within 48 hours. It was high time that an action was to be tak.w against the activities of the Consul of Israel. His remarks that the Government of India is afraid of Arabs is highly objectionable as the stand of our leaders like Mahatma Gandhi, Pandit Nehru and Shrimati Indira Gandhi has been very clear as regards the Palestinian issue. As early as in the 30s Mahatma Gandhi said that Palestine belongs to Palestinians as much as France belongs to the French and England belongs to the English people. Where in 30s was the question of Iraqi contracts or the labour contract in Saudi Arabia? Our leaders and our Party have always stood by the suppressed and the oppressed people anywhere in the world, whether it is Palestine or South Africa or Vietnam. Our people have stood by them. Another point of objection, Sir, is that he has tried to make the issue as a Muslim and Jewish while this is not the case. We are not against the Jews but we are against, the Zionist. He said that the Hindus do not oppose Israel which is a blatant lie. In the Question Hour itself today, one of my colleagues, Mrs. Monika Das has asked a question and congratulated the Government of India for its stand. Anybody who believes in the principle of co-existence and peaceful living as well as in Gandhism is never going to support the atrocities which Israel has committed in Lebanon and al] through its existance i, the occupied Palestine. At this Juncture, I will request the Government to close the Israeli Con-sultate for all the barbarous acts which have taken place in Lebanon and before in the occupied Palestine.

STATEMENT RE GOVERNMENT BUSINESS IN THE RAJYA SABHA DURING THE WEEK COMMENCING MONDAY THE 12TH JULY, 1982.

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI KALP NATH R With your permission, Sir. I rise to announce that Government Business in this House during the week commencing 12th July, 1982 will consist of:

205 Extension of time for Presentation of

1. Consideration and passing of:

(i) The Prevention of Black-marketing and Maintenance of Supplies of Essential Commodities (Amendment) Bill, 1982;

(ii) The Prevention of Cruelty to Animals (Amendment) Bill, 1982, as passed by Lok Sabha;

(iii) The Public Wakfs (Extension of Limitation) (Delhi Amendment) Bill, 1981;

(iv) The Navy (Amendment) Bill, 1982;

(v) The Mental Health Bill, 1981;

(vi) The Rubber (Amendment) Bill. 1982;

(vii) The Eyes (Authority for Use foi Therapeutic Purposes[^] Bill, 1980, as passed by Lok Sabha;

(viii) The Ear Drums and Ear Bones (Authority for Use for Therapeutic Purposes) Bill, 1980, as passed by Lok Sabha;

fix) The Payment of Wages (Amendment) Bill, 1982.

श्री शिव चन्द्र झा (विहार) : श्रीमन्....

श्री उपसमायति : अभी तो उन्होंने गवनसेंट विजनेस ही एनाउन्स किया है। जब ग्राम को विजनेस एडवाइजरी कमेटी की मीटिंग होगी तो उस में विचार होगा कि किस के लिए कितना समय दिया जाय। अटेट 100 कि कितना समय दिया जाय। अटेट 100 कि कितना समय दिया जाय। अटेट 100 कि कितना समय दिया जाय। की शिव चन्द्र झा:मैं जानना चाहता हूं कि नेवी अमेंडमेंट बिल पिछले सब में ही आ गया था। वह अभी तक नहीं याया है।

श्री उपसमापतिः उन्होंने उस को इस में पढ़ा है।

व्यो शिवचन्द्र झाः तो ठीक है।

Joint Committee 206 Report

श्री हक्मदव नरियण यहिव (बिहार): मेरा निवेदन है सरकार से और आप से कि पिछले सत में माननीय मंत्री जी ने कहा था कि मंडल कमीशन की रिपोर्ट जब आयेगी तो सरकार उस पर सदन में बहस करायेगी। उस समय रिपोर्ट नहीं आयी थी इस लिए उस पर कोई बहस नहीं हो रही थी। अब रिपोर्ट भी ब्रा गयी है तो आशा है कि अब सरकार को इस कमीशन की रिपोर्ट पर बहुत कराने में कोई दिक्कत नहीं होगी। सरकार उस को अमल में लाने के लिए जो करना चाहेगी करेगी, लेकिन उस पर बहस हो जानी चाहिए और जो सुविधालें देनी हों पिछडे वगीं को उन के संबंध में सरकार का क्या इरावा है इस का पक्ष देश को चल जाना चाहिए। इसी संबंध में दो सो सांग सरकार ने कुछ मान करने आये थे और आप ने उन को गिरफतार करवा कर जैल भिजवा दिवा। तों इस से कोई लाभ नहीं हो रहा है। कमीशन की रिपोर्ट आ गयी है तो उस पर बहुस करवा दीजिए। जाप में हम ने निवेदन किया था और ग्राप के ही नेतुत्व में प्रधान मंत्री जी से वे लोग मिलने गये थे और आप ने कुछ आक्ता-सन भी दिलवाये थे। तो कांग्रेस पार्टी की तरफ से एक जो फेडरेशन है उस के चेयरमैन ग्रीर बेकवर्ड क्लासेज के चेयरमन आप हैं, आप इस को लागू करवा दीजिए और इस पर बहस करवा दीजिए ताकि देश को मालूम हो सके कि इस बारे में सरकार काइरादा क्या है।

MOTION FOR EXTENSION OF TIME FOR THE PRESENTATION OF THE REPORT OF THE JOINT COMMITTEE OF THE HOUSES ON THE INDIAN VETERINARY COUNCIL BILL, 1981.

SHRI P. N. SUKUL (Uttar Pradesh): Sir, I beg to move:

That the time appointed for the presentation of the Report of the Join!